NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 35/(MAH)/2015

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES:

M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1 VIKAS CHOMA COMPANY SECRETURY

FOR APPLICANT

Order CP No. 35/74(2)/CLB/MB/MAH/2015

List this matter for hearing on 28.11.2016.

sd/-

B.S.V. PRAKASH-KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)